

DIVISION BENCH  
COURT - I

S-10

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP/167(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> JULY 2024

IN THE MATTER OF	DILIP KUMAR RAY VS T M DISTRIBUTORS PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearances via video conference/physically

Ms. Arti Vyas, Adv. ] For the Petitioner

Ms Smiti Sharma Adv. ] For the Respondent

**ORDER**

1. Ld. Counsel on both sides present.
2. Heard. **Reserved For Orders.**

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)